

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Montane Shipping Pvt Ltd & 6 Ors

MAIN PETITION NUMBER : CP/1056/2019

(IA/MA) APPLICATION NUMBERS

IA/118/2020; Co.Appl/53/CHE/21

ORDER

Applicant is represented by Ld. Counsel Mr. Prithivi Raj.

Respondent No.2 is represented by Ld. Counsel Mr. Ram Prasath.

List this Application on **01.11.2023** for hearing.



[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)



[SANJIV JAIN]
MEMBER (JUDICIAL)

AR